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## RIKANT TRIPATHI

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### PERSONAL DOSSIER

Date of Birth: 17<sup>th</sup> March, 1992

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### CAREER OBJECTIVE

- To contribute my knowledge, optimism and perseverance to the institution to become its asset.

### EDUCATION

- High School First Class from ICSE BOARD (St. Fidelis College)
- Intermediate First Class from ISC BOARD (St. Fidelis College)
- Graduation Bachelor of Commerce Lucknow University (National P.G. College, Lucknow)
- L.L.B from Lucknow University (Shia P.G. College)

### PROFESSIONAL SUMMARY

- Assisted Sri Nadeem Murtaza, Advocate in the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lucknow from January, 2018 to January, 2019
- Also engaged with practicing with Sri Kirti Kar Tripathi, Advocate (Father)

- Possesses comprehensive knowledge of litigation software
- Independent Practicing in the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in the field of Criminology, Service and Constitutional Matters
- Independent Practicing in the field of Service and Labour Matters before Industrial Tribunals, Labour Courts, Public Service Tribunals and Administrative Tribunals.
- Criminal Practice before Learned Session and Magistrate Courts
- Practiced in Hon'ble Supreme Court of India and Hon'ble High Court of Judicature At Uttarakhand

## Organizations

- Legal Advisor and Panelled Lawyer of Mahatma Jyotiba Rohilkhand University, Bareilly before Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lucknow
- Legal Advisor of Cappuchian Educational Friar Society having its office at Vishnupuri Colony, Lucknow (All the educational and administrative matters of its educational institutions and branches)
- Lawyer of Eicher Engines (now TMTL Engines) before State Consumer and Redressal Commission and Hon'ble High Courts
- Lawyer of Centre for Glass and Development Industry, Firozabad (A Central Government unit) before Hon'ble High Court.
- Panelled Lawyer for Raebareli Development Authority before Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lucknow (matters related to Labour and service)
- Associate Lawyer of Mahendra and Mahendra Automobiles in Hon'ble High Court of Judicature at Allahabad Lucknow Bench, Lucknow
- Associate Lawyer M/s Hanhemann Scientific Laboratory Ltd.
- Associate Lawyer of P.V.S Foods Ltd. Formerly known as Chandpur Sugar Mills, Bijnor.
- Associate Lawyer of M/s Airplaza Retail Pvt, Ltd.
- Associate Lawyer of M/s fedex
- Associate Lawyer of Nagar Palika Sambhal

- Associate Lawyer of Zydus Pharmaceuticals
- Associate Lawyer of M/s Connaught Plaza Ltd. (McDonald's Fast Food Company)
- Advocate M/s Mayfair Leather Exports Ltd. Unnao
- Secretary of Aashrito-A way for Stray (an NGO for animal welfare)
- Member of Chetna- A Society for Handicapped
- Member of Ganga Prasad Memorial Society, Aminabad, Lucknow.

## SKILLS

- Research
- Trial Works
- Organization
- Time Management
- People Skills
- Microsoft Office Suite
- Public Speaking
- IT Skills (100 hours Information Technology Training from ICAI)

## EXTRA-CURRICULARS ACTIVITIES

- NCC 'A' Certificate obtained
- Participated in the NATIONAL FINAL OF SMART CHAMP'09- THE NATIONAL YOUTH TALENT HUNT
- Junior Reporter for HINDUSTAN TIMES during School Life
- Attended Seminar organized by Swayam Siddha Lucknow Management Association organized on Climate Change and Sustainable Development through Energy Efficiency and Clean Energy.
- Basket Ball, cricket player, Travelling and Adventures.

## DECLARATION

I do hereby that the above information furnished are true to my personal knowledge

**Lucknow**

**(Shrikant Tripathi)**